

Form 1 (Punjab)
List of cases e-filed during the month of November, 2024

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of November, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	D&SJ, Faridkot Court No.1	Faridkot	CA/113/2024	Maan Singh through Lr Sukhmander Singh and others Vs Harjit Kaur and others	Nand Kishore	4 Nov 24	4 Nov 24
2	D&SJ, Faridkot Court No.1	Faridkot	CA/113/2024	Maan Singh through Lr Sukhmander Singh and others Vs Harjit Kaur and others	Nand Kishore	4 Nov 24	4 Nov 24
3	CJ(JD), Faridkot Court No.13	Faridkot	CS/888/2024	Canara Bank Vs M/S Big Fly Mutty Trades LLP and others	Dildeep Singh	18 Oct 24	4 Nov 24
4	ACJ(SD), Faridkot Court No.7	Faridkot	CS/921/2024	State Bank of India Vs M/S Royal Paper Cup and other	R.S. Kakkar	7 Nov 24	7 Nov 24
5	D&SJ, Faridkot Court No.1	Faridkot	CA/117/2024	Harbans Singh Vs State Bank of India	Sandeep Handa	8 Nov 24	8 Nov 24
6	CJ(SD), Faridkot Court No.3	Faridkot	CS/810/2024	Canara Bank Vs Manpreet Singh	Dildeep Singh	10 Sep 24	11 Nov 24
7	D&SJ, Faridkot Court No.1	Faridkot	CA/121/2024	Dharam Singh alias Dharamjit Singh Vs Punjab State Power Corporation limited and others	R.S.Sarao	20 Nov 24	20 Nov 24
8	D&SJ, Faridkot Court No.1	Faridkot	CA/122/2024	Gurmail Kaur and others Vs Bhanjan Singh and others	Avtar Krishan	20 Nov 24	20 Nov 24
9	CJ(JD), Faridkot Court No.11	Faridkot	CS/947/2024	Harpreet Singh Vs Sham Singh	H.S.Sandhu	21 Nov 24	21 Nov 24
10	CJ(SD), Faridkot Court No.3	Faridkot	EXE/431/2024	Shriram Finance Limited Vs Vassan Singh and other	S.V.Singh	21 Nov 24	21 Nov 24
11	ADJ-II, Faridkot Court No.16	Faridkot	EXE/253/2024	Shriram Finance Limited Vs Sukhmander Singh and other	S.V.Singh	21 Nov 24	21 Nov 24
12	ACJ(SD), Faridkot Court No.6	Faridkot	CS/946/2024	Bank Of India Vs Nachhatar Singh and other	R.S.Kakkar	21 Nov 24	21 Nov 24
13	ADJ-I, Faridkot Court no.17	Faridkot	CA/123/2024	Chandar Pal Vs Harbans Lal and others	Mani Rattan	19 Nov 24	21 Nov 24
14	ADJ-I, Faridkot Court no.17	Faridkot	CA/124/2024	Jascharan Singh Vs Deputy Singh through Lr Beant Singh and others	N.K. Maheswari	23 Oct 24	21 Nov 24
15	CJ(SD), Faridkot Court No.3	Faridkot	EXE/433/2024	HDFC Bank limited Vs Baljinder Singh and others	S.V.Singh	22 Nov 24	22 Nov 24
16	CJ(SD), Faridkot Court No.3	Faridkot	EXE/432/2024	HDFC Bank Limited Vs Sukhjinder Singh and others	S.V.Singh	22 Nov 24	22 Nov 24
17	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/435/2024	HDFC Bank Limited Vs Lakhveer Singh and others	S.V.Singh	22 Nov 24	22 Nov 24
18	ACJ(SD), Faridkot Court No.7	Faridkot	EXE/434/2024	HDFC Bank Limited Vs Gurjeet Singh and others	S.V.Singh	22 Nov 24	22 Nov 24
19	ADJ-II, Faridkot Court No.16	Faridkot	EXE/254/2024	HDFC Bank Limited Vs Sarabjit Kaur	S.V.Singh	22 Nov 24	22 Nov 24
20	ACJ(SD), Faridkot Court No.6	Faridkot	CS/997/2023	Punjab National Bank Vs Harpreet Kaur and others	Dildeep Singh	19 Dec 23	25 Nov 24
21	CJ(JD), Faridkot Court No.13	Faridkot	CS/953/2024	Ashok Kumar Vs Charanjit Kaur	Sunil Chawla	27 Nov 24	27 Nov 24
22	CJ(JD), Faridkot Court No.13	Faridkot	CS/930/2024	Harvinder Singh Vs Rohit Kumar	Jaswant Singh	14 Nov 24	28 Nov 24
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of November, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of November, 2024						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh		25	Arb	2
					Civil Suit	1
					Ex	1
					ARB/MISC	1(1-ARB)

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/389/2018	PUNJAB INFRASTRUCTURE DEVELOPMENT BOARD Vs SPIRIT GLOBAL CONSTRUCTION PVT LTD	Varun Katyal(P),	02-07-2018	04-11-2024
2	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/102/2023	FILM VALLEY CORP Vs GILL MEDIA STUDIO	RUCHI SEKHRI(P),	09-02-2023	04-11-2024
3	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/151/2024	KOTAK MAHINDRA PRIME LTD Vs SURAJ CHAWLA	Sukhbir Singh(P),	08-02-2024	05-11-2024
4	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/206/2018	ANANDPUR SAHIB FOUNDATION Vs M/S KAARU	Harinder Singh(P),	09-04-2018	05-11-2024
5	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/245/2018	M/S KAARU Vs ANANDPUR SAHIB FOUNDATION	Naresh S. Rana(P),	11-04-2018	05-11-2024
6	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/78/2020	STATE OF HARYANA Vs M/S MG KUNDU-SHIVALYA	KULDEEP TIWARI(P),	21-01-2020	06-11-2024
7	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/152/2024	KOTAK MAHINDRA PRIME LTD Vs MANDEEP SINGH	Sukhbir Singh(P),	08-02-2024	07-11-2024
8	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/849/2018	MAHAVIR RICE AND GENERAL MILLS Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	Naresh S. Rana(P),	04-10-2018	07-11-2024
9	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/85/2023	PUNJAB WATER SUPPLY AND SEWERAGE Vs M/S GIRDHARI LAL AGGARWAL	VIJAY KAUSHAL(P),	30-01-2023	08-11-2024
10	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/599/2024	SHRIRAM FINANCE LTD Vs MANJOOR AHMED	Rajesh K Rai(P),	30-05-2024	11-11-2024
11	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/585/2022	GURBAX SINGH Vs STATE OF PUNJAB	Shashi Bhushan Gautama(P),	08-08-2022	12-11-2024
12	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/676/2023	JK CON FEB Vs HSIIDC	ASHOK SHARMA(P),	20-10-2023	13-11-2024
13	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/369/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD CHANDIGARH Vs M/S VIRINDRA BUILDCON PVT LTD	BY DAK(P),	22-03-2024	13-11-2024
14	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/606/2024	V INSPIRER FACILITY MANAGEMENT PVT LIMITED Vs CHANDIGARH SMART CITY LIMITED	GURMANDEEP SINGH SULLAR(P),	04-06-2024	14-11-2024
15	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/531/2020	executive engineer Vs DASM CONSTRUCTIONS	ANGADPREET SINGH(P),	17-09-2020	14-11-2024
16	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/328/2016	AMARJEET KAUR Vs PUNJAB AGRO INDUSTRIES CORPORATION LTD	RAKESH BHATIA(P),	01-07-2016	18-11-2024
17	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/609/2024	EXECUTIVE ENGINEER Vs M/S DASM CONSTRUCTION CO PVT LTD	SARTHAK GUPTA(P),	02-07-2024	18-11-2024
18	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/688/2021	RAJA RAM CONTRACTOR Vs UNION OF INDIA	ROHAN MARKANDA(P),	28-09-2021	19-11-2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
19	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/829/2023	CHANDIGARH INTERNATIONAL AIRPORT LIMITED Vs M/S THREE VEE MARKETING PRIVATE LIMITED	J.K.GOYAL(P),	01-12-2023	19-11-2024
20	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/85/2024	KOTAK MAHINDRA BANK Vs CHAWLA CONSTRUCTIONS	Rajesh K Rai(P),	22-01-2024	20-11-2024
21	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/490/2020	DAPINDER DUGGAL Vs DAIMLER FINANCIAL SERVICES INDIA P LTD	K.P.S. DHILLON(P),	07-08-2020	20-11-2024
22	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/510/2022	SHALIMAR ESTATES P LTD Vs INOX LEISURE LTD	NIKHIL SABHARWAL(P),	31-05-2022	21-11-2024
23	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/325/2018	INOX LEISURE LIMITED Vs M/S REALTECH CONSTRUCTION PRIVATE LIMITED	ROHIT KHANNA(P),	19-05-2018	21-11-2024
24	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/657/2024	BHAKRA BEAS MANAGEMENT BOARD Vs PLANETCAST TECHNOLOGIES LIMITED	KARAN NEHRA(P),	17-08-2024	22-11-2024
25	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/544/2020	NDK HOTELS AND RESORTS LTD Vs TECHNO FAC CONTRACTS PVT LTD	PRATEEK SODHI(P),	23-10-2020	22-11-2024
26	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/422/2024	TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED Vs PUBLIC WORKS DEPARTMENT	KUNWAR RAJAN(P),	28-03-2024	25-11-2024
27	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/451/2019	THE HARYANA STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs M/S NATIONAL COLLATERAL MANAGEMENT SERVICES LTD	P.S.RANA(P),	18-04-2019	25-11-2024
28	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/680/2024	M/S PAHP PETRO CHEMS Vs HINDUSTAN PETROLEUM CORPORATION LTD	Sukhvinder Pal Singh(P),	11-09-2024	25-11-2024
29	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/667/2017	SUDHARSHAN FACILITIES PVT LTD Vs POST GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH	VIKAS CHAUDHARY(P),	29-08-2017	26-11-2024
30	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/797/2022	POM HYDRO ENERGY LTD Vs HARYANA RENEWABLE ENERGY DEVELOPMENT AGENCY	VINAY KASHYAP(P),	19-11-2022	26-11-2024
31	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/694/2021	JAI AMBAY FILLING STATION Vs INDIAN OIL CORPORATION LTD	Vinay K. Kashyap(P),	07-10-2021	27-11-2024
32	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/271/2023	KIRAN RICE AND GENERAL MILLS PRIVATE LIMITED Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	JAPINDER SINGH(P),	13-04-2023	27-11-2024
33	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/813/2023	M/S LUXMI RICE AND GENERAL MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION	VINAY KASHYAP(P),	18-11-2023	28-11-2024
34	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/136/2022	UNION OF INDIA Vs RAJA RAM CONTRACTOR	Satinder Singh(P),	02-03-2022	28-11-2024
35	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/484/2020	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs SREI INFRASTRUCTURE FINANCE LTD	SHOBIT PHUTELA(P),	24-07-2020	29-11-2024
36	Sh. Sanjay Sandhir AD&SJ Chandigarh	CHANDIGARH	ARB/426/2022	GOYAL RICE AND GENERAL MILLS Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	DAMAN DHIR(P),	18-05-2022	29-11-2024
43	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/522/2022	MANHAS BUILDER VS. WISDOM ARK SCHOOL	SH. N.S. RANA FOR PETITIONER, SH. NIKHIL HANDU FOR RESP. NO. 1	02.07.2022	04.11.2024
44	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/713/2024	SECRETARY VS ROHAN RAJDEEP	GP	06.11.2024	06.11.2024
45	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/404/2024	M/S INTECH ORGANICS LTD VS M/S PUNJAB STATE COOP	SH MUKESH KUMAR ADVOCATE FOR PETITIONER	22.10.2024	07.11.2024
46	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EXE/106/2021	ANSAL HOUSING VS BALDEV	SH NS RANA ADVOCATE FOR DH, SH AMITABH TIWARI FOR JDS	23.02.2021	08.11.2024
47	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/295/2023	PUNJAB STATE GRAIN VS KRISHAN RICE	SH BHANU PARTAP SINGH FOR PETITIONER	03.05.2023	08.11.2024
48	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/614/2021	PUNJAB MANDI BOARD VS. M/S V.S. SAINI	SH. SANJEEV SHARMA FOR OBJECTOR, SH. RAJIV SHARMA FOR RESPONDENT	17.08.2021	11.11.2024
49	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/665/2024	PUNJAB STATE VS INTECH ORGANIC	SH R.K SHARMA FOR PET.	23.08.2024	11.11.2024
50	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/97/2023	M/S PRITAM RICE AND GENRAL MILLS VS. PUNSUP	VINAY KASHYAP	04.02.2023	12.11.2024
51	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/416/2022	RANA BUILDERS VS. UOI	SH. R.K. SYAL FOR PETITIONER, SH. SATINDER SINGH FOR RESPONDENTS	13.05.2022	18.11.2024
52	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CIVIL SUIT/5/2024	PROMAX POWER LTD VS TEHNOCRAFTS SWITCHGEARS PVT LTD	SH VIPUL JAIN FOR PETITIONER	04.03.2024	18.11.2024
53	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	EX/635/2022	KIRAN IMPEX VS. M/S HEALTH BIOTECH LTD	SH. ARSHDEEP BHULLAR FOR DH	01.11.2022	18.11.2024
54	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/2/2023	M/S MALHOTRA RICE VS. PUNJAB AGRO FOODGRAINS	SH. RAMAN SIHAG FOR APPLICANT, SH. KIRTI KUMAR FOR RESPONDENT NO. 1	04.01.2023	19.11.2024, 28.11.2024

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of November, 2024							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
55	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/392/2023	M/S 3 I INFOTECH LTD. VS. PUNJAB STATE BUS MANAGEMENT	SH. MADHUP SINGHAL FOR PETITIONER, SH. ASHOK SHARMA FOR RESPONDENT	30.05.2023	20.11.2024
56	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/140/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH B.S JASWAL FOR PETITIONER	03.02.2024	22.11.2024
57	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	ARB/141/2024	CHANDIGARH HOUSING VS B.L MEHTA CONS.	SH DEEPAK MALHOTRA FOR PETITIONER	03.02.2024	22.11.2024
58	SH. ASHWANI KUMAR, ADJ CHD	CHANDIGARH	CS/18/2022	M/S UK BISHWAS VS. LION SERVICES	SH. PARAS MONEY GOEL FOR PLAINTIFF, MS. SEEMA TIWARI FOR DEFENDANT NO.1, DR. ANAND KUMAR BISHNOI FOR DEFENDANT NO. 2 & 3	28.10.2022	27.11.2024
73	SH RAJNISH GARG ADJ CHD	CHANDIGARH	COMMERCIALSUIT 1/2022	COPENHAGEN HOSPITALITY VERSUS AR IMPEX	MAANVINDER SINGH	07.01.2022	05.11.2024
74	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 941/2022	GAMMON ENGINEERS VS STATE OF PUNJAB	ARUN SHARMA	17.12.2022	12.11.2024
75	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 7/2023	TCA STEELS VS BASSI TUBES P LTD	ANIRUDH KAUSHAL	25.09.2023	13.11.2024
76	SH RAJNISH GARG ADJ CHD	CHANDIGARH	TRADE MARK 1/2024	RAJ KUMAR SINGAL VS NH-7 PR	ABHISHEK VASHISTA	17.08.2024	14.11.2024
77	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVILSUIT 9/2024	MS CONJOINIX TOTAL VS IDEMIA SYSCOM INDIA PVT LTD	RAJESH KUMAR KADIAN	23.05.2024	14.11.2024
78	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 20/2022	ASIAN STEELS VS PREM CONSTRUCTION	RAJESH SOOD	07.12.2022	20.11.2024
79	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 15/2024	VK GUPTA VERSUS STATE OF PUNJAB	VIVEK GUPTA	18.09.2024	20.11.2024
80	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 16/2024	VK GUPTA VERSUS STATE OF PUNJAB	VIVEK GUPTA	18.09.2024	20.11.2024
81	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 4/2022	VISHAL JINDAL VERSUS GIRDHARI LAL JINDAL	AJAY MEHRA	22.08.2022	21.11.2024
82	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 7/2022	SAMRAT LAMINATES VERSUS BALAJI UDYOG	CHETAN GOEL	12.09.2022	22.11.2024
83	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 311/2023	STATE OF HARYANA VS GF TOLL ROAD	P.S RANA	09.05.2023	22.11.2024
84	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 6/2022	BHUSHAN POWER VS MS SAMRAT FORGINGS LTD	AMIT RAJANWAL	01.09.2022	22.11.2024
85	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 689/2024	THE STATE OF PUNJAB VS GURNAM SINGH	GP	21.09.2024	25.11.2024
86	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB 690/2024	THE STATE OF PUNJAB VS GURNAM SINGH	GP	21.09.2024	25.11.2024
87	SH RAJNISH GARG ADJ CHD	CHANDIGARH	ARB720/2024	STATE OF PUNJAB VS OASIS CONTRACTORS	GP	27.11.2024	27.11.2024
88	SH RAJNISH GARG ADJ CHD	CHANDIGARH	CIVIL SUIT 11/2024	MS DUMPLING HOOD VS SIMERPREET SINGH	RAJESH KUMAR KADIAN	31.05.2024	29.11.2024
89	SH.RAHUL GARG, ACJM	CHANDIGARH	2178/2020	M/S RAJASTHAN VS. PSIDC	MANDEEP SINGH KHILLAN	05.11.2020	02.12.2024
90	SH.RAHUL GARG, ACJM	CHANDIGARH	2466/2018	IMPACT FOOD VS. M/S KWALITY	ANIL AGGARWAL	13.08.2018	12.12.2024
91	SH.RAHUL GARG, ACJM	CHANDIGARH	753/2017	M/S RAGAV VS. M/S EAST	AJIT SINGH	05.05.2017	11.12.2024
92	SH.RAHUL GARG, ACJM	CHANDIGARH	898/2016	NECTOR VS. NATIONAL VECC	VISHAL KUMAR	18.05.2016	20.12.2024
93	SH.RAHUL GARG, ACJM	CHANDIGARH	24/2018	ATULYA VS. SBI	RAJESH KUMAR	08.01.20218	19.12.2024
94	SH.RAHUL GARG, ACJM	CHANDIGARH	166/2019	B.S.DISTB. VS. CITY POTRAITS	GURPREET SHARMA	23.10.2019	16.12.2024
95	SH.RAHUL GARG, ACJM	CHANDIGARH	1169/2016	KWALS VS. INT.COMM.	DEEPAN SHARMA	13.07.2016	12.12.2024
96	SH.RAHUL GARG, ACJM	CHANDIGARH	2229/2015	M/S LIFE VS. TREATWELL	SUNEET SHARMA	05.12.2015	05.12.2024
97	SH.RAHUL GARG, ACJM	CHANDIGARH	1172/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.01.2025
98	SH.RAHUL GARG, ACJM	CHANDIGARH	1173/2020	BHUSHAN POWER VS. KRITI STEEL	SAURABH GULIA	02.09.2020	20.01.2025
99	SH.RAHUL GARG, ACJM	CHANDIGARH	425/2017	APEX METAL VS. MALWA	GURDIT SINGH	16.03.2017	11.12.2024
100	SH.RAHUL GARG, ACJM	CHANDIGARH	1531/2017	SIKKA INDIA VS. SAI CREATIONS	RAKESH SHARMA	29.09.2017	16.12.2024
101	SH.RAHUL GARG, ACJM	CHANDIGARH	803/2018	A.K.ADVT. VS. AMAR UJALA	HARI OM CHOUDHARY	03.05.2018	10.12.2024
102	SH.RAHUL GARG, ACJM	CHANDIGARH	480/2020	M/S QUARDANT VS. MAHALAXMI	ABNASH SINGH	07.03.2020	25.02.2025
103	SH.RAHUL GARG, ACJM	CHANDIGARH	1703/2017	NEW DADILA VS. SINGA BUILDER	ARIF QURESHI	26.10.2017	13.12.2024

Form 6 (Punjab)
Contested Commercial cases disposed during the month of November, 2024

Sr.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	SH. RAJNISH GARG, ADJ	CHANDIGARH	ARB 706/2022	NARINDER SINGH VERSUS PAFCL	GOURAV GOEL	10.10.2022		27.11.2024					